

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**(IB) 420(ND)/2017**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
05.06.2018.**

**NAME OF THE COMPANY: M/s Regal Metal & Ferro Alloys Vs. M/s  
Sandeep Axles Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**


| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|


|  |                 |                             |  |  |
|--|-----------------|-----------------------------|--|--|
|  | <b>Present:</b> | Advocate for the Petitioner |  |  |
|  |                 | Advocate for the Respondent |  |  |

**ORDER**

Application CA 207/2018 has been filed praying for amendment of certain typographical errors which have occurred in the order dated 12.04.2018 while allowing extension of the resolution period by another 90 days. The typographical errors be corrected as an amended order of the same date. Copy of the amended order be given Dasti.

CA 207/2018 stands disposed off.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**